

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.03/KB/2015

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M

Name of the Company	Kamal Lochan Mohanty-Versus-MGM Green Energy Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. RATNAKAR BANERJEE, Sr Adv
 2. MR. SARVOPRIYA MUKERJEE, Adv
 3. MR. A. AGARWALLA, Adv.
 4. MISS. F. NASIM, Adv
- Res 728 f. No. 7/11/17

1. Devajyoti Bhattacharya
 2. Arunabha Deb
 3. Dipan Mitra
 4. Naigita Dutta Chowdhury

1. Mr J. Saha
 2. Mr D. N. Sharma
 3. Mr T. K. Chatterjee
 1. MANI MANJU BHUTORIA, ADV
 2. SWAPNA CHOWDHURY, ADV

Petitioners

R-586

2. SIDHARTHA SHARMA AD.
 3. B. Goswami
 For R 4

7/11/17

P.T.O.

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1, 2, 5, 6, 7 and 8 are present.

Ld. Counsel for the petitioner submits that in this case party has settled the matter. Ld. Counsel for the respondents denied this fact. However, it will be decided at the time of hearing.

List on 12/12/2017.



J.R.

(Jinan K.R.)
Member (J)



V.P.S.

(Vijai Pratap Singh)
Member (J)